

the report and I found that I had no knowledge of it that an announcement has been made that the Parliament news has been shifted to some other time. The background I examined and I found that in the Rajya Sabha some of the Members wanted that it should come in such a time, that is, after 10 O'clock, after the news, so that it is covered in all the 220 transmitters in the country that are in the national network. That was being examined and I gave an assurance in the Rajya Sabha that within 7 days we will examine it and do it. The Director General himself came to me. Without informing me, this order was issued by him that let it go over to 11.05 P.M. so that it goes to national network. Immediately I asked him why did he do so. He apologised. Without telling me, he did so. I have cancelled that order reverting back to 7.30. for Sansad Samachar.

(Interruptions)

SOME HON. MEMBERS : Mr. Speaker, Sir, congratulations.

(Interruptions)

MR. SPEAKER : Why don't you let me speak ? What are you doing ? Why don't you listen ? Kindly take your seat.

(Interruptions)

SHRI RAM NAGINA MISHRA (Salempur) : Mr. Speaker, Sir, I would like to know what action has been initiated against the concerned officer who violated the rules and issued instructions without consulting the hon. Minister ?

MR. SPEAKER : That is over now. Kindly take your seat.

SHRI RAM NAGINA MISHRA : Mr. Speaker, Sir, it is a serious lapse.

MR. SPEAKER : Ram Nagina Mishraji, why are you doing wrong things. kindly sit down.

[English]

What are you doing now ?

[Translation]

SHRI RAJ KUMAR RAI (Ghosi) : Mr. Speaker, Sir, action should be taken against that officer.

SHRI RAM NAGINA MISHRA : Action should be taken against the officer and he should be asked to resign.

MR. SPEAKER : Please sit down. What are you doing ? That is enough. You have said a lot about it.

SHRI RAM PYARE PANIKA (Robertsganj) : Mr. Speaker, Sir, I want to raise another matter. Prior to the 'Sansad Samachar' the images of Parliament House and the statues of Shri Motilal Nehru and Dr. Ambedkar, the Constitution maker, used to be flashed, but it has been stopped by the officers.

MR. SPEAKER : You give it in writing. This is no time for discussion.

(Interruptions)

12.17 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the Working of Central Wakf Council for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council for the year 1986-87, along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Wakf Council for the year 1986-87. [Placed in library. See No. LT 5233/87]

Review on the working of and Annual Report of the Water and Power Consultancy Services (India) Limited

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

- (1) A statement regarding Review by the Government on the working of the Water and Power Consultancy Services (India) Limited, for the year 1986-87.
- (2) Annual Report of the Water and Power Consultancy Services (India) Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5223/87]

Review on the working of and Annual Report of Semiconductor Complex Ltd. for 1986-87 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) (i) A statement regarding Review by the Government on the working of the Semiconductor Complex Limited for the year 1986-87.
 - (ii) Annual Report of the

Semiconductor Complex Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No LT 5234/87]

- (b) (i) A statement regarding Review by the Government on the working of the Electronic Corporation of India Limited for the year 1986-87.
- (ii) Annual Report of the Electronics Corporation of India Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 5235/87]
- (c) (i) A statement regarding Review by the Government on the working of the CMC Limited for the year 1986-87.
- (ii) Annual Report of the CMC Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 5236/87]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1986-87 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the

- Government on the working of the Centre for the Electronics Design and Technology, Srinagar, for the year 1986-87. [Placed in Library. See No. LT 5237/87]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1986-87 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1986-87. [Placed in Library. See No. LT 5238/87]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1986-87 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Institute of Astrophysics Bangalore, for the year 1986-87. [Placed in Library. See No. LT 5239/87]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay for the year 1986-87 alongwith Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Institute of Geomagnetism, Bombay, for the year 1986-87. [Placed in Library. See No. LT 5240/87]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1986-87 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Institute of Tropical Meteorology, Pune, for the year 1986-87. [Placed in Library. See No LT 5241/87]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Computer Centre, Chandigarh, for the year 1986-87 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding review by the Government on the working of the Regional Computer Centre, Chandigarh, for the year 1986-87. [Placed in Library. See No. LT 5242/87]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1986-87 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay, for the year 1986-87. [Placed in Library See No. LT 4243/87]

Annual Report of the Central Vigilance Commission for 1986 and Notification under All India Services Act 1951

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
FOOD AND CIVIL SUPPLIES (SHRI
H. K. L. BHAGAT): On behalf of
Shri P. Chidambaram) : I beg to lay on
the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission, New Delhi for the period from 1st

January, 1986 to 31st December, 1986.

- (ii) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance of the Commission's advice in certain cases mentioned in the Report. [Placed in Library. See No. LT 5244/87]

- (2) A copy of the Central Reserve Police Force (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 712 in Gazette of India dated the 26th September, 1987 under subsection (3) of section 18 of the Central Reserve Police Force Act, 1949. [Placed in Library see No. LT 5245/87]

- (3) A copy each of the following Notifications (Hindi and English versions) under subsection (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1987 published in Notification No. G. S. R. 901 in Gazette of India dated the 5th December, 1987.
- (ii) The Indian Administrative Service (Pay) Eighth Amendment Rules, 1987 published in Notification No. G. S. R. 902 in Gazette of India dated the 5th December, 1987. [Placed in Library. See No. LT 5246/87]

**Review on the working of and Annual
Report of Pyrites Phosphates and
Chemicals Ltd. for 1986-87**

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI P. PRABHU) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited for the year 1986-87.
- (2) Annual Report of the Pyrites, Phosphates and Chemicals Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5246/87]

12.18 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following Message received from the Secretary-General of Rajya Sabha:—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th December, 1987, agreed without any amendment to the National Housing Bank Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 23rd November, 1987.”

12.18½ hrs

**COMMITTEE ON PRIVATE MEMBERS,
BILLS AND RESOLUTIONS**

[English]

Forty Fifth Report

SHRI M. THAMBI DURAI (Dharmapuri) : Sir, I beg to present the Forty-fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.19 hrs.

**COMMITTEE ON SUBORDINATE
LEGISLATION**

[Translation]

Seventeenth Report

SHRI SHYAM LAL YADAV (Varanasi) : Sir, I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.19½ hrs.

**JOINT COMMITTEE ON OFFICES
OF PROFIT**

[English]

Sixth Report

KUMARI KAMLA KUMARI (Palamau) : I beg to present the Sixth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.20 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

[English]

**Reported delay in setting up gas based
fertilizer plants**

SHRI V. KISHORE CHANDRA S. DEO (Parvathipuram) : Sir, I call the